

GOVERNMENT OF INDIA
MINISTRY OF WATER RESOURCES,
RIVER DEVELOPMENT & GANGA REJUVENATION
LOK SABHA
UNSTARRED QUESTION NO. 2561
ANSWERED ON 01.12.2016

SHARING OF TEESTA RIVER WATER

2561. SHRI PREM DAS RAI

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

- (a) the current status of inter-linking of river projects with regard to Teesta river;
- (b) the impact of inter-linking project on water availability in downstream areas; and
- (c) the present status of Teesta accord with Bangladesh?

ANSWER

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION

(DR. SANJEEV KUMAR BALYAN)

(a) & (b) As envisaged in National Perspective Plan for Water Resources development through Inter Basin Water Transfer prepared by MoWR, RD&GR, NWDA has identified Manas-Sankosh-Teesta-Ganga (MSTG) link under the Himalayan Component of NPP for diversion of the surplus waters of Manas and Sankosh rivers with supplementation from the intermediate major streams, namely, Aie, Raidak, Torsa and Jaldhaka for the benefit of augmenting the flows of Ganga at Farakka and further transfer to water short areas of Krishna, Pennar and Cauvery basins and providing irrigation facilities to the enroute command areas, including the Teesta basin for meeting the requirements of North Bengal. Pre-Feasibility Report of this link is prepared.

(c) Government of India has been in discussion with the Government of Bangladesh to have an Agreement on sharing of common rivers including Teesta river on equitable and fair basis. During the visit of Hon'ble Prime Minister of India to Dhaka, Bangladesh in June 2015, as part of the Joint Declaration between the two countries, the Indian side had conveyed that deliberations are underway involving all stakeholders with regard to conclusion of the Interim Agreement on sharing of waters of Teesta river.

The endeavour of the Union Government is to arrive at an agreement on Teesta on a fair and equitable basis which is acceptable to all the parties concerned and which protects the interest of all stake holders.
